

Germany and Japan for purposes of evaluation of outturn and working etc. Subsequently the funds made available under the fifth yen credit were utilized for the import of 5 composite rice mills and basic components for 19 units along with spare parts to be set up by the Food Corporation of India as a part of the programme for modern rice mills. There was no question of revision of the original decision.

(c) At present there are 8 manufacturers borne on the list of Directorate General of Technical Development engaged in the manufacture of conventional rice mill machinery. These are as follows.

- (1) M/S Madras Standard Engg. Works Madras-2.
- (2) M/S. Modern Engg. & Moulding Co., Ahmedabad-2.
- (3) M/S G. G. Dandekar Machine Works Bhiwandi (Dt Thana).
- (4) M/S. Bose Brothers, Howrah.
- (5) M/S. S. M. Chopra & Sons, Calcutta.
- (6) M/S. Swastik Engg. Mfg. Co. Pvt. Ltd. Baroda.
- (7) M/S Behere Industrial Works, Thana.
- (8) M/S S. C. Dass & Co. (P) Ltd. Howrah.

The reported production of equipments including spare parts for 1961 was Rs. 30 lakhs, 1962—Rs. 34 lakhs, 1963—Rs. 35 lakhs, 1964—37 lakhs, 1965—Rs. 38 lakhs and 1966—Rs. 48 lakhs. Besides these there are a few firms in the small scale sector as well, manufacturing conventional equipment and spare parts. A few manufacturers have been licensed for the manufacture of modern rice milling equipments in the country.

#### Price of Sugar in European Common Market

2049. Shri Jyotirmoy Basu:  
Shri K. Halder:  
Shri Bhagaban Das:

Shri K. Basani:  
Shri C. K. Chakrapani:  
Shri E. K. Nayanar:

Will the Minister of Food and Agriculture be pleased to state:

- (a) the price fixed for sugar in the European Common Market;
- (b) the price at which U.K. is procuring sugar from India at present; and
- (c) the price at which Government are selling sugar to U.S.A.?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasaheb Shinde): (a) This information is not available.

(b) Under the Commonwealth Sugar Agreement, the U.K. Government guarantees to buy only the Negotiated Price Quota of 25,000 tons. Its price for 1967 is £ 47-10-0 per ton, 96@ basis. In 1967, a further quantity of about 53,000 tonnes will also be exported to U.K. at the international price plus Commonwealth preference.

(c) Sale for export to the U.S.A. has been made on price fixing basis linked to spot quotations of Contract No 10 of the New York Coffee and Sugar Exchange Inc, New York. The price will be known at the end of the pricing period in October 1967.

#### Mechanised Agricultural Farms

2050. Shri Jyotirmoy Basu:  
Shri K. Halder:  
Shri Bhagaban Das:  
Shri K. Basani:  
Shri C. K. Chakrapani:  
Shri E. K. Nayanar:

Will the Minister of Food and Agriculture be pleased to state:

- (a) the number of big mechanised agricultural farms in the country; and
- (b) how many of them are in West Bengal?

The Minister of State in the Ministry of Food, Agriculture, Community

**Development and Cooperation (Shri Anasaheb Shinde):** (a) and (b). The Government of India have so far set up three large scale mechanised seed farms—two in Rajasthan (at Suratgarh and Jetsar) and one in Orissa (in the foreshore periphery areas of the Hirakud Reservoir).

**Wastage of Sugar in Dergaon Cooperative Sugar Mill in Assam**

3051. Shri B. N. Shastri: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that more than ten thousand quintals of sugar produced in Dergaon Co-operative Sugar Mill in Assam have turned liquid for want of release order from this Ministry;

(b) if so, the reasons therefor; and

(c) the exact quantity of sugar of the above mill which was allowed to go waste?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Anasaheb Shinde): (a) to (c). The Government have no information regarding any quantity of sugar produced in Dergaon Cooperative Sugar Mill in Assam having turned liquid. Due share of this factory is being released every month.

**Delhi-Gauhati Air Services**

3052. Shri B. N. Shastri: Will the Minister of Tourism and Civil Aviation be pleased to state:

(a) whether Government propose to introduce a direct flight from Delhi to Gauhati in view of the transport bottleneck in Assam; and

(b) whether a representation to the effect has been received by Government?

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): (a) and (b). There is no proposal for operat-

ing a direct air service between Delhi and Gauhati. No representation in this regard has been received.

**Freight for Food Imports**

3053. Shri Bodabrata Barua:  
Shri B. N. Shastri:  
Shri Y. A. Prasad:  
Shri Ebrahim Sulaiman Sait:

Will the Minister of Transport and Shipping be pleased to state:

(a) the total amount of freight charges paid in foreign exchange for imports of foodgrains and other goods, separately during 1965-66 and 1966-67; and

(b) the likely expenditure to be incurred during 1967-68?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) and Information is being collected and will be laid on the Table of the House.

**Unloading of Foodgrains for West Bengal at Visakhapatnam**

3054. Shri Bodabrata Barua: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the shipments of foodgrains for West Bengal are at present being unloaded at Visakhapatnam;

(b) if so, the reasons for not unloading them at Calcutta Port itself; and

(c) whether Government have considered the feasibility of utilising the Paradeep Port for unloading the foodgrains instead of at Visakhapatnam?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Anasaheb Shinde): (a) and (b). The allotment of imported foodgrains to West Bengal are generally made from imports at Calcutta port. Foodgrain vessels meant for Calcutta port are, however, required to lighten at Visakhapatnam or Madras ports before proceeding to Calcutta because of the limited draught in the river Hooghly.